

Rejection of application for certificate of registration

September 30, 1999

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected on September 30, 1999 the application for Certificate of Registration submitted by the financial company M/s. Srijani Finance & Investment Co. Ltd., Baruipur, Station Road, Dist. South 24-Paraganas, West Bengal.

As such, the above company cannot transact the business of a non-banking financial institution as defined in Clause (a) of Section 45 I of the Reserve Bank of India Act, 1934.

Rupambara Padhi
Manager

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